

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH**

**C.C.P.No.60/2008**

**In**

**Original Application No.41/2008  
This the 15<sup>th</sup> day of December 2008**

**HON'BLE MR. M. KANTHAIAH, MEMBER (J).  
HON'BLE DR. A.K. MISHRA, MEMBER (A).**

Ganga Prasad Singh, aged about adult, son of Late Shri Baijnath Singh, resident of - Village - Sahodarpur Poorvi, Post - Makandarganj, District - Pratapgarh.

...Applicant.

**By Advocate: Shri Praveen Kumar.**

Versus.

1. Shri Chahte Ram, Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

... Respondents.

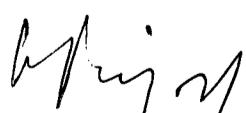
**By Advocate: None.**

**ORDER (Oral)**

**BY MR. M. KANTHAIAH, MEMBER JUDICIAL.**

Counsels for applicant submits that respondents have filed compliance report, stating that the authorities have rejected the claim of the applicant vide order Dt. 27.3.2003 (Ann-C-1) <sup>already</sup> to the compliance report. When the respondents have complied with the direction of the Tribunal the C.C.P. does not survive.

The C.C.P. is dismissed with a liberty to the applicant to file fresh OA, if he is still aggrieved. Notice discharged.

  
**(DR. A.K. MISHRA)**  
**MEMBER (A)**

  
**(M. KANTHAIAH)**  
**MEMBER (J)**

15-12-08

Ak/.